

(c) Does not arise.

**Supply of Drinking Water to  
Bhubaneswar**

841. SHRIMATI JAYANTI PATNAIK : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government of Orissa has worked out a scheme regarding supply of drinking water to Bhubaneswar;

(b) whether the scheme has been submitted to Union Government for its approval;

(c) if so, the details thereof; and

(d) the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (d). The Government of Orissa is preparing a scheme to augment water supply to Bhubaneswar and for newly developing areas around it. The scheme is under preparation with river Mahanadi at Naraj as source. The State Government has decided to implement the scheme by taking loan from HUDCO through the agency of Bhubaneswar Development Authority. The State

Government has provided Rs 50.00 lakhs during the current financial year to start the work.

**Introduction of Leprosy Control  
Programme in States**

842. SHRIMATI JAYANTI PATNAIK : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the States where the Leprosy Control Programmes has been introduced; and

(b) the assistance extended by Union Government to Orissa for implementing the Leprosy Control Programme during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) National Leprosy Control Programme is in operation since 1955. It was relaunched as National Leprosy Eradication Programme in 1982-83. The Programme is implemented as 100 per cent Centrally sponsored scheme in all the States and U.Ts

(b) The financial assistance given to Orissa during the last three years is as follows:

(Rs in lakhs)

	Amount Released during		
	1985-86	1986-87	1987-88
Cash	47.00	30.00	02.00
Kind	35.00	25.00	20.00
Total:	82.00	55.00	102.00

**Industrial Units Closed Down**

843. SHRI BHATTAM SRIRAMAMURTY : Will the Minister of LABOUR be pleased to state:

(a) the number of industrial units closed down during 1987; and

(b) the number of workers rendered unemployed thereby?

THE MINISTER OF LABOUR (SHRI BINDESHWARI DUBEY) : (a) and (b). According to the latest available information, the number of industrial units that were permanently closed during 1987 was 173 affecting 23,130 workers. In addition to it, 124 units involving 80,701 workers were locked out due to reasons other than industrial disputes.

#### **Supply of Essential Commodities to Punjab**

845. SHRI KAMAL CHAUDHRY : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the quantum of rice, sugar, kerosene oil and edible oils supplied vis-a-vis the total requirement of Punjab during the period from January to October, 1988;

(b) whether any reduction in the quantity of the said commodities was made during the above period;

(c) if so, the reasons therefor; and

(d) the steps taken to ensure supply of the essential commodities in sufficient quantity to the State?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D.L. BAITHA) : (a) to (d). Allocations of rice and imported edible oils under

the scheme of Public Distribution System by the Central Government to the States/UTs are supplementary in nature, and are made keeping in view the overall availability of stocks in the Central Pool, relative demands from various States, availability in the open market and other related factors.

Monthly quota of levy sugar to States/UTs, including Punjab is allocated on a uniform norm based on 425 gms. per head per month for the projected population as on 1.10.86 and not on the basis of demands received from individual States.

Kerosene requirements of States/UTs are assessed by allowing a suitable growth over the allocation made in the corresponding period of the previous year and allocations are made accordingly. Allocations are at present being made by applying 7.5% growth rate for the Winter Block (November to February) and 7% growth rate both for the Summer Block (March to June) and the Monsoon Block (July to October). Besides the regular allocations, additional adhoc releases are made to meet specific situations like flood, drought, shortage of LPG, etc. whenever such requests are received from the State Governments, etc.

A statement showing demand and allocation of rice and imported edible oils and allocation of sugar and kerosene oil to Punjab from January to October, 1988 given below: